

D.D.A's out-of-turn and irregular allotments of flats to relatives and friends of VIPs;

(b) whether it is a fact that the widow of a civilian pilot who died in a recent plane crash has been given a flat in Munirka DDA flats; and

(c) if so, whether this facility will be extended to the dependents of IAF pilots who die in plane crashes?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No such team has been constituted.

(b) Yes, Sir.

(c) This matter is being looked into.

Bid for a plot of land by Skipper Builders, Barakhamba Road, New Delhi

3925. SHRI K. RAMAMURTHY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Skipper Builders, Barakhamba Road, New Delhi who successfully bid for 2100 Sq. metre plot in Jhandewalan for Rs. 8.82 crores failed to make 20 per cent payment through Bank Draft, as per auction conditions;

(b) whether it is also a fact that the cheque for 20 per cent of the cost of the plot given by the firm was not encashed for 14 days; and

(c) if so, the reasons for changing the norms in the auctioning of this Plot?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) M/s. Skipper Construction Co. Pvt. Ltd. tendered bank drafts for Rs. 1,82,91,00.33 and a cheque for Rs. 62,83,999.67 (totalling Rs. 2.45,75,000.00). This

amount was a little more than 25 per cent of the bid amount of Rs. 9.82 crores.

(b) No, Sir. The cheque was presented to the Bank on 9-10-80, the very next day and the credit was obtained on 15-10-80.

(c) The D.D.A. have reported that since the exact amount of the bid cannot be anticipated, the parties normally bring bank drafts for amount roughly equal to 25 per cent of earnest money. If there is a short-fall, the balance is received by the DDA through a cheque after obtaining specific approval of the Finance and Accounts Member of the DDA.

Distribution of rice being stopped in Kerala

3926. SHRI A. NEELALOHITHAD-ASAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have noticed the Press Report that there is possibility of the distribution of rice being stopped in Kerala for three months;

(b) if so, what action has been taken by the Central Government to prevent the situation;

(c) whether Government of India have seen the report appeared in Malayala Monesama Daily dated 18th November, 1980; and

(d) what action Government of India will take to obviate the situation mentioned in the news report?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (c). Government have seen such Press Report in Malayala Monorama.

(b) and (d). The position stated in the report is not correct. Government is taking all possible measures to ensure regular supplies of

rice to Kerala. As on 1-11-1980 Food Corporation of India had a stock of 78,700 tonnes of rice in Kerala and a total quality of 62,200 tonnes has been moved to Kerala from various sources during November, 1980. For December, 1980 Food Corporation of India has programmed for movement of 1 lakh tonnes of rice.

Amount invested in Kisan Sahkari Chini Limited Shekhupur, U.P.

3927. SHRI MOHD. ASRAR AHMED: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount invested in the Kisan Sahkari Chini Ltd., Shekhupur Badayun (U.P.) separately from public share capital Government share capital, Government subsidy, Government loans received by the mill each year;

(b) the amount of losses each year sustained by the Mill and the total losses incurred so far;

(c) whether the sugar factory crushed the cane to full capacity; if so, the percentage of crushed cane each year; and

(d) the reasons for not working to full capacity?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (d). The information is awaited from the State Government.

Balance Sheets of Kisan Sahakari Chini Ltd. U.P.

3928. SHRI MOHD. ASRAR AHMED: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Kisan Sahkari Chini Limited, Shekhupur, Badayun have prepared balance sheets for each year and if so, when and if not, why not and whether the balance sheet have been approved by the Board of Directors;

(b) whether the audit has been carried out of this factory; if not, the reason therefor and if audit has been made, have the audit objections been removed and if not, the reasons therefor; and

(c) whether the owners of the land acquired for the mill have been employed in the factory, commensurate with their qualifications, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). The information is awaited from the State Government.

Works under taken under Food Work programme in Rajasthan

3929. SHRI ASHOK GEHLOT: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the total number of works done under the Food for Work Programme in Rajasthan in 1978-79;

(b) whether 76 works costing Rs. 3 lakh 80 thousand were to be done in Jodhpur district under this programme whereas 36 works out of these were totally fictitious;

(c) if so, the outline thereof and which of these works are fictitious;

(d) whether Government will consider taking action against the guilty employees;

(e) if so, by what time; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The total number of works taken up under Food for Work Programme during the year 1978-79 in Rajasthan was 58,235. Out of these, 40,832 works were completed during the year.